

in our statistics. Exports of betel leaves during 1951-52 were Rs. 2.25 crores. Figures for previous years are not available.

(c) Yes, under an O.G.L. which is valid upto the 30th November 1952.

(d) India's annual imports of fruits all sorts (fresh and dried) and betel leaves from Pakistan during the last two years averaged Rs. 60 lakhs and Rs. 6 lakhs respectively.

(e) Yes, Sir.

(f) We have no information about the number of families affected, but representations pointing out the difficulties experienced by the agriculturists in the two Talukas have been received.

(g) and (h). The matter was discussed during the trade talks between India and Pakistan three months ago.

(i) It is not possible for Government to ensure an export outlet for any commodity if the importing country does not want it.

(j) Yes.

REHABILITATION IN MANIPUR

*49. **Shri L. J. Singh:** Will the Minister of Rehabilitation be pleased to refer to the reply to Starred Question No. 332 asked on the 30th May 1952 regarding rehabilitation in Manipur State and state:

(a) the quota of displaced persons allotted to Manipur State and the amount earmarked for rehabilitation of displaced persons in Manipur;

(b) how many of them have so far been resettled and rehabilitated;

(c) what progress has been made in the work of resettlement and rehabilitation;

(d) whether Government are aware that some villagers including tribals and non-tribals of Manipur were evicted from their holdings at Serow now converted into a displaced persons' colony, which they have been occupying for a number of years; and

(e) whether Government propose to pay reasonable compensation for those evicted persons?

The Minister of Rehabilitation (Shri A. P. Jain): (a) No quota of displaced persons for rehabilitation in Manipur State has been fixed. However, a scheme for the resettlement of 1,000 agriculturist families was

sanctioned at an estimated cost of Rs. 5,40,000.

(b) 413 families.

(c) 401 agriculturist families sent to State have been allotted land for homestead and for cultivation and loans for the purchase of cattle implements and seeds and the remaining 12 families of carpenters were given only house-building loans.

(d) and (e). The information is being collected and will be laid on the Table of the House in due course.

फ्रांसीसी बस्तियों के सम्बन्ध में प्रधान मंत्री का वक्तव्य

*५०. **पंडित अलवराय शास्त्री :** क्या प्रधान मंत्री यह बतलाने की कृपा करेंगे :

(क) क्या यह सत्य है कि फ्रांस की सरकार ने भारत में फ्रांसीसी बस्तियों के सम्बन्ध में अक्टूबर, १९५२ में भारत के प्रधान मंत्री द्वारा दिये गये वक्तव्य से असहमति प्रकट की है;

(ख) यदि हां, तो वे वक्तव्य कौन से हैं, तथा

(ग) क्या भारत सरकार ने उस का उत्तर दिया है, और यदि हां, तो वह उत्तर क्या है ?

The Prime Minister (Shri Jawaharlal Nehru): (a) to (c). The Government of India have received no communication on this subject from the French Government.

STORES FOR ROAD TRANSPORT DEPARTMENT, HYDERABAD

*51. **Shri Vittal Rao:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the value of the stores supplied to the Road Transport Department of Hyderabad since August, 1952;

(b) whether the information regarding the number of buses and lorries off the road consequent on the delays caused in the supply of spares has since been obtained; and

(c) what steps are being taken to expedite the supplies ?

The Deputy Minister of Works, Housing and Supply (Shri Buragohain): (a) Of the indents approximating to Rs. 20 lakhs in value placed by the Road Transport Department of Hyderabad, and cross-mandated to the India Store Department, London, and India Supply Mission, Washington, stores of the value of Rs. 2 lakhs approximately have been supplied.

(b) It is contended that the total number of vehicles off the road owing to delay in procuring spare parts is 40 to 50.

(c) Director General, India Store Department, London has been asked to expedite supplies to the utmost and furnish periodical reports of the progress made in this respect.

MACHINERY, STORES ETC. TO SINGARANI COLLIERIES LTD., HYDERABAD

***52. Shri Vittal Rao:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the value of machinery, stores etc. that have been supplied to the Singarani Collieries Ltd., Hyderabad State, by the Supply Department since 1951;

(b) whether Government are aware that as a result of the short supply, there have been many break-downs resulting in the loss of production and wages to the employees of the Company; and

(c) whether the supplies have been fully made against the sum of 25 lacs paid in advance in 1951 by the Company for machinery and spares?

The Deputy Minister of Works, Housing and Supply (Shri Buragohain): (a) and (c). So far as I have been able to find out no indents appear to have been received from the Singarani Collieries Limited, Hyderabad State since 1951 and no supplies to them appear to have been arranged through the Supply Organisation. It is also not clear as to whom the sum of 25 lakhs were paid in advance in 1951 by the Company. I am, however, making further enquiries and would greatly appreciate it if the Honourable Member would give me further particulars.

(b) In the light of the answer I have given to parts (a) and (c) the hon. Member would not expect me at this stage to concede that break-downs, if any, that may have occurred were directly related to any short supply of machinery or spares ordered through the Supply Department.

PASSPORTS FOR PEKING

***53. Shri Vittal Rao:** Will the Prime Minister be pleased to state:

(a) the number of persons from Hyderabad State who applied for passports to attend the Asian Peace Conference at Peking in September, 1952;

(b) how many of them were granted and how many were refused; and

(c) the reasons for refusal of passports?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) and (b). 20 persons from Hyderabad State applied for passports for China to attend the Conference. Of these, six were allowed passport facilities and three were refused. While the remaining 11 applications were under consideration, the sponsors of the Indian delegation to the Conference submitted to the Government a final list of delegates to the Conference. This list included only three names from Hyderabad State and all of them were refused passports.

(c) Passports were refused in these cases as Government did not think that the grant of passports to them would have been in the public interest.

MINORITIES IN EAST PAKISTAN

***54. Shri T. K. Chaudhuri:** Will the Prime Minister be pleased to state:

(a) the latest position with regard to the question of treatment of minorities in East Pakistan as a result of representations if any, made to the Pakistan Government by India on a Governmental and diplomatic level just before and after the introduction of passports, and more especially since the Prime Minister's on the spot enquiry in Calcutta on 19th October, 1952 about the influx of displaced persons belonging to East Pakistan minority community into West Bengal; and

(b) what guarantees, if any, have been obtained from the Pakistan Central Government and East Pakistan Provincial Government for the unmolested journey to India and safe-crossing of the border by bonafide migrants who have now decided to settle in India as Indian citizens owing to the introduction of the system of passports, or by bonafide displaced persons who could not manage to wind up their establishment in East Pakistan and come into India before the due date for the introduction of passports?